## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.2/17		Hearing	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

& PHONE NUMBER REPRESENTATION TO WHOM

**SIGNATURE** 

9900648657

APPLICANT

Counsel for petitioner is present. She reported that the matter pending in the High Court is listed today for hearing. She has filed a cause list copy of the Hon'ble High Court to show that the matter is listed for hearing. She requested time.

List it on 11.09.2017.

MEMBER (J)

MEMBER (T)